

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 145 OF 2019

Dated : 30th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NLC India Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Pulkit Agrawal

ORDER

Registry is directed to number the appeal.

Admit.

Issue notice to Respondents, returnable on 29.05.2019. Dasti, in addition, is permitted.

List the matter on **29.05.2019**. In the meantime, pleadings may be completed.

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson